



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.01.2024

NOTICE

Please take notice that the following matter listed in the Court-III on 18th January, 2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 811 of 2023 (PH)	Masyc Projects Pvt. Ltd. Vs. Hiranmaye Energy Ltd.	Tarun Sharma	A. Bhattacharya Rajeev Chowdhary

By order of Hon'ble Chairperson
-Sd/-
Registrar